

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

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Notification


31/7

Dated Shillong, the 29th July, 2026.

No. LJ (A)272/78/ Pt-III/290 .- This is for general information that the appointment of Shri. A. H. Hazarika, Government Advocate (Panel) of High Court of Meghalaya vide Law (A) Department Notification No. LR (A)43/2028/8 dated 13th August, 2018 is hereby de-notified and he shall cease to continue as Government Advocate (Panel) of High Court of Meghalaya. This notification shall come into force with immediate effect.

This has the approval of the competent authority.

Sd/-

(C.V.D Diengdoh, IAS)

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (A)272/78/ Pt-III/290 -A

Dated Shillong, the 29th July, 2026.

Copy for information :-

1. P.S to Advocate General Meghalaya, Shillong.
- ✓ 2. P.S to Commissioner & Secretary to Government of Meghalaya, Law Department, Shillong.
3. Registrar General, High Court of Meghalaya, Shillong.
4. The Accountant General (A & E), Meghalaya, Shillong.
5. P.S to Additional Advocate General Meghalaya, Shillong.
6. Senior Government Advocates, Meghalaya, Shillong.
7. Government Advocates (Panel) High Court of Meghalaya, Shillong.
8. Law (B) Department.
9. The Treasury Officer, Shillong North/ South Treasury, Shillong.
10. The Secretary, High Court Bar Association, Shillong.
11. Person Concern.
12. Office file.

By order etc,

(A.K. Sangma)

Secretary to the Govt. of Meghalaya,
Law Department

Law A
✓
30/7/26

S/C